

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): The Madras Port Trust have received a letter from the Madras Port Trust Employees Union stating that, in the event of grievances listed therein not being remedied expeditiously, the Union will organise a token strike towards the end of May. The list of grievances covers various matters, two of which relate to alleged non-implementation in certain respects of the assurances given by Government when the Strike of Port Workers in June 1958 was called off.

**Maulana Azad Medical College**

\*2256. Shri Daljit Singh: Will the Minister of Health be pleased to state:

(a) the amount spent upto the 1st April, 1959 for the construction of Maulana Azad Medical College, New Delhi;

(b) the progress so far made in the construction of the college;

(c) whether any order has been placed for equipment; and

(d) if so, the value thereof?

The Minister of Health (Shri Karmarkar): (a) to (d). A statement containing the requisite information is given below:—

**STATEMENT**

A sum of Rs. 58,783 was spent on the conversion of the 120 bedded block of the Irwin Hospital for use as Physiology and Anatomy Departments and as office for the College. A sum of Rs. 45,465 was also spent on additions and alterations to the Jail buildings so that they may be used as hostels for boys and girls and as staff quarters.

Administrative approval for construction of the college building was accorded in January, 1959 and expenditure sanction was accorded on the 3rd April, 1959. Detailed plans and estimates have been drawn up and tenders are being invited by the

C.P.W.D. The work is expected to be taken up sometime in June or July, 1959.

Equipment worth Rs. 1,34,589 has been purchased for the Departments of Anatomy and Physiology and for the library. In addition equipment worth about Rs. one lakh has been transferred by the Lady Hardinge Medical College to the Maulana Azad Medical College and orders for additional equipment worth about Rs. 30,000 have been placed.

**Over-Payment to Railway Contractors**

\*2257. { Shri Khadilkar:  
Shri T. B. Vittal Rao: }

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that some cases of over-payment made to the contractors engaged in the construction of Rajkharswan-Barajamda doubling of South Eastern Railway on the basis of inflated classification in earth work and measurements, load and lift have been brought to the notice of the Railway Board;

(b) if so, whether these have been investigated; and

(c) with what result?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) Yes.

(b) and (c). The matter is under investigation.

**Acquisition of Land for Government Servants House Building Society Ltd.**

\*2257-A. { Ch. Ranbir Singh:  
Shri Bahadur Singh: }

Will the Minister of Health be pleased to state:

(a) whether it is a fact that a piece of agricultural land in urban area of Masjid Moth, New Delhi, which was purchased in an open auction by the displaced persons for building